GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.3186 FOR ANSWER ON 15/03/2021

DISINVESTMENT OF RASHTRIYA ISPAT NIGAM LIMITED

3186. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of STEEL be pleased to state:

- (a) whether the Government proposes for disinvestment of Rashtriya Ispat Nigam Limited, Visakhapatnam and if so, the details thereof;
- (b) if not, whether the Government is exploring other opportunities to put the plant back on track like allotting captive iron ore mines to bring down the input costs and if so, the details thereof; and
- (c) the measures taken/ to be taken by the Government to ease the burden of debt servicing and improve their financial sustainability?

ANSWER

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)to(c): The Cabinet Committee of Economic Affairs (CCEA), in its meeting held on 27.01.2021, has accorded 'in-principle' approval for 100% disinvestment of Government of India (GoI) shareholding in Rashtriya Ispat Nigam Limited (RINL) (also called Visakhapatnam Steel Plant or Vizag Steel) along with RINL's stake in its Subsidiaries / Joint Ventures through strategic disinvestment. RINL has requested various State Governments viz. Odisha, Chhattisgarh and Andhra Pradesh for recommending reservation of iron ore deposit under section 17A(2A) of MMDR Act, 2015 to the Ministry of Mines, Govt. of India. Ministry of Steel has also requested Government of Odisha for reservation of an iron ore block in favour of RINL. RINL as a Navratna Company, deals with various commercial and financial issues.
